

**Atrocities on minorities**

1754. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to refer to answers to Unstarred Questions 585 and 1368 given in the Rajya Sabha on 28 April, 2015 and 10 March, 2015, respectively and state :

(a) the specific provision of National Commission for Minorities (NCM) Act which restricts NCM to take up the matters which are under State subject;

(b) whether NCM has never taken up the matter of atrocities on minorities with State Government, since inception, if so, the details thereof;

(c) if not, the reasons for double standard of NCM in case of State of Gujarat and furnishing evasive and misleading reply;

(d) the reasons for silence of NCM on evidences which categorically established that death of minority labourers has occurred due to negligence and non-provision of safety equipments by company of Rajkot; and

(e) by when the FIR would be field?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (c) As per National Commission for Minorities Act, 1992, the National Commission for Minorities (NCM) looks into complaints regarding deprivation of rights and safeguards of the minorities and takes up such matters with appropriate authorities. Accordingly, the NCM takes action on every such complaint received from all over India.

(d) to (e) NCM has informed that it is of the view that the matter of death of Shri Attarul Sheikh was not a minority issue, except to the limited extent that the victim happened to belong to a minority community. The matter regarding lodging of FIR would fall within the purview of the State Government. Moreover, as per the reports received, the employer company has already deposited ₹ 8,85,480 as compensation in the Office of Workmen Compensation Commissioner, Bhavnagar on 20.02.2015.

**Identification of socially and economically backward sections among minorities**

1755. SHRI K. C. TYAGI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government proposes to have a database in respect of socially and